

SHAHNAWAZ KHAN) . (a) The production of steel at Bhilai, Durgapur and Rourkela

steel Plants during the months of April to June, 1972 was as under :

Plant		Ingot Steel	(in 100 tonnes) Saleable Steel
Bhilai	April, 1972	168.3	125 2
	May, 1972	153 0	135 0
	June, 1972	145 0	130 9
	Total	466 3	391 1
Durgapur	April, 1972	63.6	34 1
	May, 1972	54 8	42 9
	June, 1972	49 5	25 4
	Total	167 9	102 4
Rourkela	April, 1972	74 0	42 4
	May, 1972	80 3	44.7
	June, 1972	85.5	46 3
	Total	239 8	133 4

(b) Within the limitations imposed by the industrial relations situation, particularly at Durgapur Steel Plants, the management of Hindustan Steel Limited are taking all possible steps to achieve the targets of production. These include specialised repairs of Coke Ovens, use of alternative fuels to supplement gas availability, oil firing in certain furnaces to augment fuel resources improved maintenance aimed at better equipment availability, speeding up of capital programmes required to correct existing imbalances in production facilities and planned procurement of spares, refractories and other essential materials. Recently, a three tier Joint Consultative Machinery has been set up at Durgapur for speedy settlement of industrial disputes and grievances and to enlist the cooperation of the workers in maximising production. A new rewards scheme has been introduced in the Rourkela Steel Plant to provide additional incentive for increasing production progressively. The Government also keep constant watch on the performance of the units and the Company through periodical Task Force meetings and reviews and render all the assistance that is required.

खेतड़ी ताबा परियोजना के कर्मचारियों द्वारा हड़ताल

1723 श्री राधाबतार शास्त्री :
श्री राम सहज्य पांडे

क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि

(क) क्या राजस्थान में खेतड़ी ताबा परियोजना के कर्मचारियों ने 11 जुलाई से अनिश्चित काल तक के लिए हड़ताल की है,

(ख) यदि हा, तो हड़ताल के क्या कारण हैं, और

(ग) सरकार ने उनकी कठिनाइयों को दूर करने के लिए क्या कार्यवाही की है अथवा करने का विचार है ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री शाहनवाज खाँ) : (क) जी, हाँ।

(ख) तांबा मजदूर संगठन ने, जो कि छेतड़ी ताम्र प्रायोजना में हाल ही में अमान्यता प्राप्त संघ पंजीकृत हुआ, हिन्दुस्तान ताम्र लि० को 9 जून, 1972 को हड़ताल के लिए नोटिस दिया। नोटिस में कतिपय यह आरोप लगाए गए थे कि प्रबन्ध की भावना उनके संगठन के पदाधिकारियों के प्रति द्वेषपूर्ण और प्रतिशोषात्मक रही और यह भी आरोप लगाया था कि उनके महासचिव श्री जार० एन० एल० श्रीवास्तव और सचिव श्री बी० एल० भट को अवैधानिक रूप से निलम्बित किया गया था। नोटिस में यह भी कहा गया था कि उनके कोलिहान शाखा के सचिव श्री वाई० के० गौड़ की सेवार्थ दिसम्बर, 1971 में पर्यवसित की गई थी। नोटिस में यह मांग की गई कि पदाधिकारियों के अभिकथित अवैधानिक निलम्बन और पर्यवसान आदेश प्रतिसहृत किए जाएं और यह भी कहा कि इसको देखते हुए संघ 11 जुलाई, 1972 से हड़ताल के आह्वान को प्रस्तावित करता है।

(ग) सर्वश्री श्रीवास्तव, भट और गौड़ के मामले न्यायनिर्णयन के लिए औद्योगिक अधिकरण, जयपुर को निर्देशित किए गए हैं।

**Denial of Leave to Employees in R. P. F. C.
Office, Punjab**

1724. SHRI RAMAVATAR SHASTRI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the employees of the office of the Regional Provident Fund Commissioner, Punjab are being denied leave even on medical grounds ;

(b) whether this action of the Regional Provident Fund Commissioner has created a sense of resentment amongst the staff members ; and

(c) if so, the steps proposed to be taken to look into the matter ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : The Provident Fund authorities have reported as under :

(a) No general complaints about denial of leave on medical grounds by the regional Commissioner have been received.

(b) No.

(c) Does not arise.

Federation of Employees in E. P. F. O.

1725. SHRI RAMAVATAR SHASTRI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether there are two Federations of the Employees in the Employees Provident Fund Organisation ; and

(b) if so, the number of units affiliated with each of the Federations ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : The Provident Fund authorities have reported as under :

(a) There is no recognized federation of employees in the Employees' Provident Fund Organisation. However, there are two unrecognized federations of the employees styling themselves as the All India Employees' Provident Fund Staff Federation and the Progressive Provident Fund Employees Federation of India.

(b) In view of the unrecognized character of the federations, the information with regard to the constituent units affiliated to each is not known.

Development and Conservation of Coal Resources by Private Collieries

1726. SHRI RAMAVATAR SHASTRI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the private collieries in the country have failed to make additional investments in the collieries with a view to develop and conserve the coal resources in a scientific manner ; and

(b) if so, whether Government propose to take over these collieries to ensure their proper development ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES